

DIVISION BENCH  
COURT - II

**O-210**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/182(KB)2017  
IA(I.B.C)/309(KB)2022, IA(I.B.C)/476(KB)2021,  
IA(I.B.C)/701(KB)2021, IA(I.B.C)/753(KB)2021,  
IA(I.B.C)/1251(KB)2022, IA(I.B.C)/1272(KB)2020,  
IA(I.B.C)/1096(KB)2021, IA(I.B.C)/646(KB)2021,  
IA(I.B.C)/873(KB)2021, IA(I.B.C)/1175(KB)2020,  
IA(I.B.C)/308(KB)2022, IA(I.B.C)/875(KB)2021,  
IA(I.B.C)/694(KB)2020, IA(I.B.C)/673(KB)2021,  
IA(I.B.C)/1053(KB)2020, COMP.APPL/914(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	GUJRAT NRE COKE LTD.
UNDER SECTION	IBC UNDER SEC 10

**Appearance (via video conferencing/physically)**

Mr. S. Sharma, Adv. ] for the Respondent in IA 1053 of 2020

Mr. R. Dutt, Adv.

Mr. A. Kataruka, Adv.

Mr. Sumit Binani, Liquidator in person

**ORDER**

1. Learned Counsel for the parties present.
2. List this matter **on 22.04.2024 at 04:00 P.M.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**